Name of the Corporate Debtor: Greenlace Builders and Developers Private Limited; Date of Commencement of CIRP: 16-02-2024; List of Creditors as on: 24-05-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 58808710 0 0 0 1 Secured financial 58808710 6.88 1 1 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 5 812936810 3 793706954 0 Unsecured financial 92.81 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 1 346404 1 212300 0.02 0 0 0 Annexure 6 (Employees) 7 Operational creditors 1 2403756 1 2403756 0.28 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 1 87000 1 87000 0.01 0 0 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 NA 0.00 0 0 any, (other than financial creditors and operational creditors) Total 9 874582680 855218720 100.00 0 19363960 0